i.e. under Rs. 10,000, then it is allotted to the present occupant, if he is a displaced person. If it is property which is non-allottable and is under the occupation of a local, that property is auctioned and is open for sale to anybody.

PROPOSAL TO PROVIDE INTERIM RELIEF TO EDUCATED UNEMPLOYED

- *452. DR. RAGHUBIR SINH: Will the Minister for PLANNING be pleased to state:
- (a) whether Government have approved any plan drawn up by the Bharat Sewak Samaj to provide interim relief to educated unemployed;
- (b) if so, what are the details of the scheme;
- (c) how many trainees will thus be assisted by this scheme; and what additional advantages they will gain by this training scheme; and
- (d) what will be the cost of this scheme and how much of it will be contributed by the Union Government?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No, Sir.

(b), (c) and (d). Do not arise.

DR. RAGHUBIR SINH: Was any report received by the Planning Commission from the Bharat Sewak Samaj on this question?

SHRI J. S. L. HATHI: The Bharat Sewak Samaj had submitted a scheme to the Planning Commission.

SHRI BHUPESH GUPTA: May I know whether the Government is aware that the number of educated unemployed has grown in this period— the latest report of the Planning Commission itself puts it at about 5-5 lakhs— and whether in view of this growth of educated unemployment. Government is considering any plans for providing jobs for such people?

SHRI J. S. L. HATHI: This question refers to a scheme submitted by the Bharat Sewak Samaj and whether the Planning Commission had approved of that scheme or not. This question does not relate to the question of general educated unemployment.

DR. RAGHUBIR SINH: May I know What fate that report had at the hands of the Planning Commission?

SHRI J. S. L. HATHI: The Planning Commission did not consider it proper to approve of that scheme, because it thought that the Study Group appointed by the Planning Commission had prepared similar schemes and there might be overlapping. But the Bharat Sewak Samaj could participate in those schemes and help in the implementation of those schemes. Therefore the Commission thought that it would not be necessary to have separate schemes which might overlap.

SHRI BHUPESH GUPTA: Do I understand that the Bharat Sewak Samaj had been informed that certain schemes more or less along the lines of their suggestions were being prepared and that it would be possible for them to participate in such schemes?

SHRI J. S. L. HATHI: Yes, they have been informed.

(Postponed from the 25th May, 1956.)

UNEMPLOYMENT IN TRAVANCORE-COCHIN

- *344. SHRI PERATH NARAYANAN NAIR: Will the Minister for PLANNING be pleased to state:
- (a) the number of (i) educated and (ii) uneducated unemployed persons registered in the Employment exchanges in Travancore-Cochin at present; and
- (b) the steps Government propose to take to provide jobs for these persons?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The educated and uneducated unemployed persons

(b) The entire Second Five Year Plan of the State and the Central Government schemes have the primary objectives of increasing income and employment. The State's schemes of cottage and small-scale industries, social services, etc., are specially employment oriented. In order to provide further relief to the educated unemployed, it is proposed to develop Co-operative Goods Transport and Small-Scale Industries, to establish Work and Orientation 'Camps, and to undertake other schemes of the State, specially design-• ed, for the purpose.

SHRI PERATH NARAYANAN NAIR: May I know whether, since the taking over by the Adviser, he has concretely worked out any interim or long-term measures to ease the situation, and if so, what are they?

SHRI J. S. L. HATHI: In fact the Second Plan proposed by the State ¹ Government has a number of schemes where there will be possibilities for fuller employment.

MR. DEPUTY CHAIRMAN: He wants to know, after taking over by the Central Government, if you have I taken up any interim measures.

SHRI J. S. L. HATHI: No separate scheme has been proposed, to my knowledge.

SHRI PERATH NARAYANAN NAIR: I read it in the paper that the . Adviser is applying his mind particulary to this problem. Has anything been done?

MR. DEPUTY CHAIRMAN: Then it .is a very good thing.

SHRI J. S. L. HATHI: I have no : information as yet.

SHRI PERATH NARAYANAN V*NAIR: Are Government aware that

every year . thousands of graduates come out of the colleges there and the problem of unemployment there is getting intensified every year?

SHRI J. S. L. HATHI: The Government is aware of this question. The Government have therefore appointed a study group which has referred specifically to the questions of unemployment problem and of training in West Bengal and Travancore-Cochin. They have specially referred to those questions. They are aware of that.

SHRI H. JP. SAKSENA: Is it not. a fact that this disease of unemployment among the educated classes is not confined to the State of Travancore-Cochin alone but is raging in the whole of the country in an epidemic form?

SHRI MEHR CHAND KHANNA: Including U. P.

SHRI J. S. L. HATHI: That varies in different degrees but in these two cases, perhaps it is more. Throughput the country it is there.

SHRI BHUPESH GUPTA: The hon. Minister has said that the Government is aware of the problem. May I know from Government as to how and at what rate the educated unemployment has been growing in the last three or four years and what steps actually, concrete steps, the Government of India or other State Governments, and in this case I would particularly like to know the Government of India, have taken with a view to reducing the educated unemployment? It is no use being alive or awake.

SHRI J. S. L. HATHI: The Government has, from time to time, taken steps to see that the educated unemployment decreases. It is however very difficult to get the correct data but as it appears, there are about 5-5 lakhs of educated persons unemployed and for that purpose various schemes have been suggested by the study groups. As I said, the intention is to develop Co-operative Goods Transport and Small-Scale Industries and

to establish Work and Orientation Camps. These are some of the schemes where the educated people could be employed. That all depends on how much they take advantage of these schemes.

SHRI BHUPESH GUPTA: Is it a fact that the educated unemployment is particularly acute in the urban areas and that on account of that, it would not be possible to divert the population to other places, and I would also like to know from the Government whether it is not a fact that year after year in the course of the First Five Year Plan, educated unemployment has been rising and this is according to the official estimates?

SHRI J. S. L. HATHI: It is too long a question to remember the whole thing. If he can put it shortly, then I can reply.

SHRI GOVINDAN NAIR: Of the unemployed registered in the Employment Exchange during the last three months, how many got employment through Employment Exchange?

SHRI J. S. L. HATHI: I would require notice for that.

SHRI AKHTAR HUSAIN: Is it a fact that during this period the Universities have produced a very large number of graduates and is it possible to find employment for all of them?

SHRI J. S. L. HATHI: The number is, as I said, 5'5 lakhs.

SHRI AKBAR ALI KHAN: Do these schemes that are referred to, relate to particular places or has any arrangement been made at different places for training?

SHRI J. S. L. HATHI: The Study Group has suggested that this should be a scheme for all parts of the country-not for particular States.

DIWAN CHAMAN LALL: May I ask whether it is not a fact that most of the unemployment is in the category

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of the students who pass through University and take arts as their subject and would it not be advisable to set up throughout the country technological secondary schools where the training could be diverted into useful channels?

SHRI J. S. L. HATHI: It is a good suggestion for Education Ministry.

SHRI BHUPESH GUPTA: What steps have been taken with a view to implementing the suggestion? It is a very good suggestion.

SHRI J. S. L. HATHI: It will be taken into consideration.

SHRI BHUPESH GUPTA: There is nothing practically in the Plan. There is very little provision in the Plan for implementing a suggestion such as this. This is precisely how the problem has to be tackled.

RETURN OF REPATRIATES FROM CEYLON TO TRAVANCORE-COCHIN

*439. SHRI GOVINDAN NAIR: Will the PRIME MINISTER be pleased to state:

- (a) the number of Ceylon repatriates who arrived in Travancore-Cochin during the year 1955-56:
- (b) whether Government have received any applications from these repatriates for alternate employment; and
- (c) if so, what action Government have taken in the matter?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a), (b) and (c). The information has been called for from the Government of Travancore-Cochin who are still collecting it. It will be placed on the Table of the House when received.

MR. DEPUTY CHAIRMAN: Questions are over.